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## Orissa Additional Sales Tax Repealing Act, 1990 19 of 1990

[14 August 1990]

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# Orissa Additional Sales Tax Repealing Act, 1990 19 of 1990

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AN ACT TO REPEAL THE ORISSA ADDITIONAGALES TAX ACT, 1975. BE it enacted by the Legislature of the State of Orissa in the Forty-first Year of the Republic of India, as follows:- For the Bill, see Orissa Gazette, Extraordinary dated the 7th August 1990 (No. 907)

#### 1. Short Title And Commencement :-

(1) This Act may be called the Orissa Additional Sales Tax repealing Act, 1990.

### 2. Repeal And Savings :-

- (1) The Orissa Additional Sales Tax Act, 1975 (Orissa Act 24 of 1975) is hereby repealed.
- (2) The repeal of the said Act shall not affect,
- (a) its previous operation or anything duly done or action taken including orders passed, returns submitted, notices issued, assessments made, taxes paid and arrear of tax to be realized; or.
- (b) Any right, obligation or liability acquired, accrued or incurred there-under; or
- (c) any investigation, legal proceeding or remedy in respect of any such right, obligation or liability and any such investigation, legal proceeding or remedy may e instituted, continued or enforced as if the said Act had not been repealed.